

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 30.08.2022 (TUESDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 565 of 2021	Yogesh Singh Vs. Supriyo Kumar Chaudhuri & Ors. With	Gautam Singh	Akash Yadav Sabarni Mukherjee Swati Dalmia Indrani Ghosh-R1
2.	Comp. App. (AT) (Ins) No. 594 of 2021	Satya Narayan Jhunjunwala Vs. Supriyo Kumar Chaudhari & Ors.	Garima Sharma	Swati Dalmia Plazer Mokhtan Akash Yadav Indranil Ghosh-R1

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By order of Hon'ble Chairperson
-sd/-
Registrar